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T.P.(C) No. 618 OF 2003
ITEM NO.7

COURT NO.2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CIVIL.) NO. 618 OF 2003

RANI

Petitioner(s)

VERSUS

NARESH CHOKHANI

Respondent(s)

With appln(s) for stay and correction of typographical error and c/delay in
filing counter-affidavit and office report)
(For final disposal)

WITH T.P.(CRL) NO. 289 of 2003 (with appln. (s) for stay and exemption from filing OT and c/de
lay in filing counter-affidavit and for final disposal)

WITH T.P.(C) NO. 682 of 2003

(With appln.(s) for stay and for final disposal)

Date: 30/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s)

Mr. Niraj Sharma,Adv.

For Respondent(s)Mr. Shivaji M. Jadhav,Adv.

Mr. Himanshu Gupta, Adv.

Mr. Brij Kishor Sah, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters in the month of January, 2005.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER